

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 133 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company:

Arrow Digital Pvt Ltd  
V/s  
Positive Point Graphics Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016


**ORDER**

Learned Counsel Ms. Garima Malhotra appeared for the Operational Creditor.

Learned Counsel Mr. Uday H Patel appeared for the Corporate Debtor.

Due to technical snag, matter stands adjourned to 27.04.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021

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